

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508

IB-508/ND/2021

New IA/4684/2022, IA/3881/2022, IA/5942/2021, IA/39/2022

IN THE MATTER OF:

Axis Trustee Services Ltd.

....Applicant

Vs.

SNG Trading Compay Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 28.09.2022

CORAM:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant


Mr. Arun Kathpalia, Sr. Adv.,
Mr. Krishnendu Datta, Sr. Adv. with
Mr. Prateek Kumar, Ms. Vaishnavi,
Mr. Madhav Khosla, Ms. Apeksha
Dhanvijay, Ms. Diksha Gupta, Ms. Varsha,
Advs.


For the Respondent

Mr. P Nagesh, Sr. Adv. with Mr. Nakul
Mohra, Mr. Manoj Anjan Nayak, Mr. Zain A.
Khan, Mr. Aditya Chadha, Mr. Vinayak
Bhandari, Adv.

ORDER

Ld. Counsel for the Financial Creditor as well as Ld. Counsel for the Corporate Debtor are present. Arguments of the Ld. Counsel for the Financial Creditor are part heard. For continuation of the arguments, list the matter on **14.10.2022.**


(RAHUL BHATNAGAR)
MEMBER (T)


(P.S.N. PRASAD)
MEMBER (J)